

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1485**

**TO BE ANSWERED ON THE 12<sup>TH</sup> FEBRUARY, 2019/, MAGHA 23, 1940 (SAKA)**

**ILLEGAL TRANSPORTATION OF MEN**

**1485. PROF. K.V. THOMAS:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether there are reports of cases of illegal transportation of men from India, especially from Kerala to the neighbouring countries;**

**(b) if so, the details thereof; and**

**(c) the steps taken to check such activities?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (c): Kerala Police has informed that 5 cases of illegal transportation of men to neighbouring countries were reported in various cities of Kerala in 2018.**

**'Police' is a State subject under Seventh Schedule to the Constitution of India and as such registration, investigation and prevention of such crimes are the responsibility of State Governments. However, the Ministry of Home Affairs has issued various advisories to States and UTs on human trafficking from time to time. These advisories are available at MHA's website: [www.mha.gov.in](http://www.mha.gov.in). India has signed bilateral Memorandum of Understanding for Prevention of Human Trafficking with several countries to prevent and counter human trafficking.**

**\*\*\*\*\***